

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

5. IA 1923/2024 in C.P. (IB)/166(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2024**

NAME OF THE PARTIES:- Mr Dilipkumar Natvarlal Jagad
IN THE MATTER OF
Sikkim Ferro Alloys Ltd.
V/s
Akshata Mercantile Pvt. Ltd.

**Section: Application under any other provisions- IBC U/s 9 of
Insolvency and Bankruptcy Code, 2016**

ORDER

IA 1923 of 2024:- Counsel, Samuel Abraham appeared for the Applicant/Liquidator. This Application is filed by the Liquidator for placing on record First Progress Report of the Liquidation process for the quarter ended on 31.03.2024, which has been annexed with the present Application. The said report is taken on record, no order is called for. Accordingly, **IA 1923 of 2024** is **allowed** and **disposed of**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)